

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: _____

(3)

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p><u>22.06.2007</u></p> <p><u>OA No. 216/2007</u></p> <p>Mr. Vikrant Gupta, Counsel for applicant.</p> <p>Heard the learned counsel for the applicant. As per the facts & circumstances of this case, I find that there is no merit in the case. Hence the OA is dismissed at admission stage itself.</p> <p>0</p> <p>AHQ</p> <p><i>J.P. SHUKLA</i> (J.P. SHUKLA) MEMBER (A)</p> <p><i>COPY given vide n: 5571 R</i></p>